

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4479
TO BE ANSWERED ON THE 8TH JANUARY, 2019

LOANS TO FARMERS

4479. SHRIMATI REKHA VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the States where the loans of the farmers as on date has been waived and the manner in which it has been waived along with the amount of waiver;
- (b) the plans of the banks regarding the loans to be given to the farmers in the coming days; and
- (c) the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Reportedly, various State Governments including Tamil Nadu, Maharashtra, Karnataka, Rajasthan, Uttar Pradesh, Jammu & Kashmir, Punjab, Chhattisgarh, Andhra Pradesh, Telengana, Madhya Pradesh, Assam, Odisha, Jharkhand and Union Territory (UT) of Puducherry have in the recent past announced their own farm loan/debt waiver Schemes.

(b) & (c): Government sets annual target for the flow of credit to the agriculture sector. Banks have been consistently surpassing the annual target. Agriculture credit for the sector has consistently increased agricultural credit flow targets over the years from Rs.8,00,000 crore in 2014-15, Rs.8,50,000 crore in 2015-16, Rs.9,00,000 crore in 2016-17 to Rs.10,00,000 crore in 2017-18 and for the current year 2018-19, the agriculture credit target has been fixed at Rs.11,00,000 crore.
